## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2942
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FUNDS FOR RAIL SECURITY
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## Will the Minister of RAILWAYS be pleased to state:

- (a) the funds allocated and utilised for the railway security related works during the period between 2003-08;
- (b) the reason for under utilization of funds; and
- (c) the steps taken by the Railways for completion of works on priority basis?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) Prevention and detection of crime and maintenance of law and order in trains and station premises is the responsibility of the State Governments for which a separate wing of State police called Government Railway Police (GRP) have been maintained by respective State Governments. 50% cost of the GRPs is shared by Ministry of Railways with concerned State Governments. Besides this, Railway Protection Force has been maintained by the Ministry of Railways for better protection and security of railway property, passengers and passengers area.

The details of the expenditure incurred by the Ministry of Railways on the Railway Protection Force and Government Railway Police (50%) for last five financial years (2003-04 to 2007-08) is enclosed as Appendix.

In addition to this, budget is also sanctioned for security related works under Works Programme and Machinery & Plant (M&P) Programme of Railways every year based on requirements.

During the years 2003-04 to 2007-08, a total of 26 major works at an anticipated cost of Rs. 7527 lakhs were sanctioned for RPF under Works Programme of Ministry of Railways. Year-wise allocation has since been done for above sanctioned works which includes construction of barracks for RPF/RPSF personnel, upgradation of training facilities in RPF training centers, creation of infrastructure for setting up of RPSF battalions etc.

During the years 2003-04 to 2007-08, expenditure amounting to Rs. 4796 lakhs was incurred for procurement of arms and ammunition for RPF.

Strengthening of RPF has also been done under Machinery and Plant Programme by acquisition of vehicles, bomb detection and disposal items, interactive fire arms training simulator etc. In the year 2004-05, Rs. 894.40 lakhs were allocated for procurement of 319 vehicles which includes buses, diesel vehicles and motor cycles for RPF/RPSF. In the year 2006-07, an amount of Rs. 89.08 lakhs was allocated for procurement of 19 vehicles. In the year 2007-08, Rs. 854 lakhs was sanctioned for procurement of M&P items.

In addition to above, special allocations have also been made for modernization of RPF by procurement of 3401 nos.of walkie talkie sets in the year 2005, procurement of Bullet Proof Jacket & Helmets in the year 2005 and 2006 and allocation of Rs. 6709 lakhs for procurement of security related equipment for RPF/RPSF personnel in the year 2008.

(b) & (c) Some security related works, sanctioned under Works Programme during the period 2003-2008, are still not completed. These are the works related to construction activity which take time. Other funds have been fully utilized excepting funds sanctioned for procurement of some of the items under Norms Committee. Efforts are on for early utilization of balance amount sanctioned under the Norms Committee.